## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 620 (To be answered on the 4<sup>th</sup> February 2021)

## SALE OF AIR INDIA

620. MS. MIMI CHAKRABORTY

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government has decided to sell off 100 percent stake of Air India and if so, the details thereof;
- (b) whether the Air India is under preliminary bidding process for new owners and if so, the details thereof;
- (c) the details of losses incurred by Air India since 2016 and the expression of interests of all the bidders; and
- (d) the value of total movable and immovable property of Air India and the proposed enterprise value for the bidders/new owner?

## ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION
कार विमान मनतवर्ष गर्भ की स्वतंत्रपार। (Shri Hardeep Singh Puri)

(a) and (b): Yes Sir. The Government has initiated process of strategic disinvestment of Air India. The Preliminary Information Memorandum (PIM) for inviting Expression of Interest for sale of 100% equity share capital of Air India Limited (AIL) including AIL's 100% shareholding in the Air India Express Limited (AIXL) and 50% shareholding in Air India Airport Services Private Limited (AISATS) has been issued on 27.01.2020 which is available on the website of Ministry of Civil Aviation (https://www.civilaviation.gov.in). The Last date for submission of EOI was 14.12.2020.

(c): The total Net Loss (after tax) of Air India Ltd since FY 2015-16 till FY 2019-20 are given below:

Financial Year Net Loss (Rs Crore)

2015-16 3836.78 2016-17 6452.89

2017-18	5348.18	
2018-19	8556.35	
2019-20	7982.83 (P	rovisional)

Expression of Interest in response to PIM by any group or entity were to be submitted to the Transaction Adviser. Post completion of the evaluation of the EOIs received, the Transaction Advisor will directly intimate the Qualified Interested Bidders in relation to their qualification and the next steps for the proposed transaction.

(d): The total Net Fixed Assets of Air India Ltd. as on 31.03.2020 (Provisional) are Rs. 45,863.27 crore. These include land and buildings, aircraft fleet and engines, other fixed assets, Right of Use assets and intangible assets. The enterprise value set for bidding has not been determined so far.

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